

Ashok Sharma Vs State Of U.P. And Another

Court: Allahabad High Court

Date of Decision: Feb. 7, 2024

Acts Referred: Code Of Criminal Procedure, 1973 " Section 200, 482
Negotiable Instruments Act, 1881 " Section 138, 141, 142
Companies Act, 1956 " Section 168, 168(1), 168(2)

Hon'ble Judges: Prashant Kumar, J

Bench: Single Bench

Advocate: Amit Daga, Ashish Kumar Singh, Dinkar Lal, Dipendra Kumar, Pradeep Kumar Rai, Satendra Kumar,
Suyash Agarwal

Judgement